

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 3551
TO BE ANSWERED ON 08.08.2022

Wild Elephant Attack

3551. SHRI PRAJWAL REVANNA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of recurring problem of wild elephant attack in the vicinity of forest areas of Alur sakleshpura and Belur taluks of Hassan Lok Sabha Constituency and thereby affecting the life and livelihood of the people;
- (b) if so, the details of loss of life and loss of crops in the said area during the last three years along with the details of compensation paid to the affected families;
- (c) whether adequate forest staff and forest watchers are posted in the said area to save the life and prevent crop damage and if so, the details thereof along with the details of number of elephants captured and rehabilitated so far; and
- (d) whether the Government proposes to install more steel rope barricade and electric fences in the said area and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

- (a)&(b) As per the information received from the State of Karnataka, the details of loss of life and crops/property and the ex gratia paid in the last three years is enclosed as Annexure.
- (c) &(d) As per the information received from the State of Karnataka, in addition to the permanent frontline staff (Deputy Range Forest Officers-cum-Surveyors, Forest Guards and Forest Watchers), non-permanent watchers are deployed as Anti-Depredation Camps (ADC) and Rapid Response Teams whose details are given below:

RRT	5 Teams	20 Watchers
ADC	21 Teams	84 Watchers
Total	26 Teams	104 Watchers

A total of 74 wild elephants have been captured and rehabilitated since 2000 till date. Moreover, in addition to ongoing installation of barricade and solar fence, the State of Karnataka has constructed 9.50 km railway barricade and 14.0 km tentacle solar fence so far to mitigate human-elephant conflict.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3551 RAISED BY SHRI PRAJWAL REVANNA REGARDING 'WILD ELEPHANT ATTACK' DUE FOR REPLY ON 08.08.2022.

Details of loss of life and crops/property and compensation paid in Hassan Division, Hassan from 2019-20 to 2022-23 (till 2.08.222)

Years	Crop Damage		Cattle Killed		Human Death		Pension		Permanent Disability		Injury		Property Loss		Total	
	No. of Cases	Amount (Rs.)	No. of Cases	Amount (Rs.)	No. of Cases	Amount (Rs.)	No. of Cases	Amount (Rs.)	No. of Cases	Amount (Rs.)	No. of Cases	Amount (Rs.)	No. of Cases	Amount (Rs.)	No. of Cases	Amount (Rs.)
2019-20	2,097	1,21,30,926	156	11,83,900	3	15,00,000	4	96,000	-	-	4	97,662	13	91,500	2,277	1,50,99,988
2020-21	3,424	2,15,28,687	174	12,95,100	5	37,50,000	5	66,000	-	-	2	65,213	26	2,45,000	3,636	2,69,50,000
2021-22	2,670	1,55,15,463	148	8,54,000	5	37,50,000	12	2,76,000	1	2,00,000	6	4,37,137	50	2,29,400	2,892	2,12,62,000
2022-23 (till 2.08.222)	191	11,82,425	-	-	1	75,000	-	-	-	-	-	-	14	66,000	206	19,98,425
Total	8,382	5,03,57,501	478	33,33,000	14	90,75,000	21	4,38,000	1	2,00,000	12	6,00,012	103	6,31,900	9,011	6,53,10,413